

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

OA/TA/TA/CCP NO. 87 1998

Sh K. Prabhakaram

APPLICANT (S)

S P Saxena

COUNSEL

17/10 Defence & 4 ors

RESPONDENT (S)

COUNSEL

Date : Office Report :

Orders

20.1.

Per Tribunal

Fixed for AH

On 23.1.98

MB

20.1

for Dy Registrar

Recd 5 copies of A

23/1/98
Close

110) 23.01.1998

Shri S.P. Saxena for the applicant.

Shri R.K. Shetty takes notice on behalf of the Respondents. copies of the O.A. furnished.

Repy by 23.3.1998.

M.R. Kolhatkar

(M.R. Kolhatkar) (MCA)

(R.G. Vaidyanatha) v/c.

os

23/3/98-20

Shri S.P. Saxena for Applicant

Shri R.K. Shetty for Respondents.

Heard both sides.

OA is admitted.

Liberty to applicant to file rejoinder if any within 6 weeks. Place the matter before Registrar on 23/6/98 for completion of pleadings and then expedite list of final hearing.

(P.P. Srivastava)

M(A)

(R.G. Vaidyanatha)

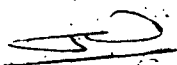
V.C.

slp.

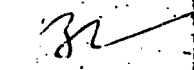
Date

Office Report

Orders

23-6-98None for the
applicant:M. R. S. S. S.
Council for respondents
No reply filed
yet.D. to 3-9-98
for reply

By Registrar

3-9-98None for the
applicant:M. R. R. R. R. R.
Council for respondents
No reply filed
yet.D. to 10-11-98 for
reply
Registrar